anew for Regional Rural Bank employees at par with those admissible to employees of sponsor banks and other residuary matters in connection with the implementation of the award of the National Industrial Tribunal for Regional Rural Banks.

- (c) In the memorandum it has, *inter alia*, been suggested that sub-staff who ac quire graduation qualification be promot ed to clerical cadre irrespective of the number of years of service rendered by them
- (d) and (e) The Group is considering all the matters which stand referred to it.

## पंजाब में बैंकों से छन ऐंठना

1075 डा० रत्नाकर पाण्डेयः क्याँ विक्त मंत्री यह बताने की छप। करेंगे कि:

(क) वया सरकार का ध्यान दिलांक 14 नवम्बर, 1991 के टाईम्स ग्राफ इंडियां में प्रकाशित इस ग्रांशय के समादार की श्रोर दिलायां गया है कि पंजाब में कुछ बक्क अग्रवादी संगठनों को प्रतिसप्ताह कुछ धनरांशि दे रहे हैं तांकि व जनके श्रातक से बच सकों; श्रीर

(ख) यदि हां, तो इस संबंध में ब्यौरा क्या है ?

बित्त मंत्रालय में राज्य मंत्री (श्री दलबीर सिंह): (का) बेकों स्रोर भारतीय रिजर्व बेक ने सूचित किया है कि अपने आपको धातंकवादियों के आंतक से बचाने के लिए साप्ताहिक स्राधार पर फिसी प्रकार के भूगतान किये जाने की सुवना उन्हें नहीं दी गई है। पजाब सरकार ने भी सुचित किया है कि इस प्रकार की किसी भी घटना की जानकारी सरकार को नहीं दी गई है।

## (ख) प्रश्न पैदा ही नहीं होता।

## Representatives of SCs/STs and Minorities in Selection Committees/Boards

to Questions

1076. MAULANA OBAIDULLAH KHAN AZMI: Will the Minister of FIN-ANCE be pleased to state:

- (a) whether the instructions of the Government of India of August, 1990 for inclusion of representatives of SCs/STs and Minorities in the Selection Contmittees/Boards have been implemented by his Ministry;
- (b) if so, what are the details of such bodies and organisations under his Ministry where the instructions have been implemented;
- (c) what are the names of the bodies which have not implemented the instructions so far and the reasons therefor; and
- (d) what steps =re being taken by Government/institutions in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) to (d) The information is being collected and will be laid on the Table of the House as soon as possible.

## Quarters for IDBI Staff in Bombay

1077. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that IDBI (Industrial Development Bank of India) has residential quarters for the bank staff at various places in Bombay city;
- (b) whether it is a fact that all the staff have not been provided residential accommodation;
- (c) if so, when will the accommodation be provided to all;
- (d) whether it is a fact that it is Government's policy to encourage ISI mark equipments and electrical appliances;
- (e) whether it is a fact that at the IDBI quarters in Ghatkopar, Bombay non-ISI water geysers are installed, which are dangerous; and